

Annexure-6

Name of the Corporate Debtor: Bush Tea Co. Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 26.06.2023 | List of stakeholders as on: 17.08.2023

List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	Syama Prasad Mookerjee Port, Kolkata (erstwhile known as Kolkata Port Trust), General Administration Department, Estate Division, 6 Strand Road, Fairlie Warehouse, Kolkata -700001 E: clo@kolkataporttrust.gov.in	26.07.2022	2,48,92,544	#####	License Fees	-	-	-	-	-	-	-	-	-	-
Total:			2,48,92,544	2,48,92,544					0.0%						

Annexure-7

Name of the Corporate Debtor: Bush Tea Co. Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 26.06.2023 | List of stakeholders as on: 17.08.2023

List of Other Stakeholders, if any (other than financial creditors and operational creditors)

(Amount in INR)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
Total:			Nil	Nil		Nil		Nil		Nil		Nil		Nil		Nil



Santanu Brahma